

**FORM B**  
**PUBLIC ANNOUNCEMENT**

**(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)**

**FOR THE ATTENTION OF THE STAKEHOLDERS OF PHANTOM RESOURCES PRIVATE LIMITED**

| Sr No | Particulars                                                                        | Details                                                                                                                                  |
|-------|------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------|
| 1.    | Name of corporate debtor                                                           | Phantom Resources Private Limited                                                                                                        |
| 2.    | Date of incorporation of corporate debtor                                          | 13 <sup>th</sup> April 2015                                                                                                              |
| 3.    | Authority under which corporate debtor is incorporated                             | ROC-Mumbai                                                                                                                               |
| 4.    | Corporate Identity No. of corporate debtor                                         | U74110MH2015PTC263467                                                                                                                    |
| 5.    | Address of the registered office and principal office (if any) of corporate debtor | 501, Aryston Centre, Juhu Tara Road opp. JW Marriot Hotel Mumbai Mumbai City MH 400049 IN                                                |
| 6.    | Date of closure of Insolvency Resolution Process                                   | 29 <sup>th</sup> November 2023                                                                                                           |
| 7.    | Liquidation commencement date of corporate debtor                                  | 29 <sup>th</sup> November 2023<br>(Order received by Liquidator on 1 <sup>st</sup> December 2023)                                        |
| 8.    | Name and registration number of the insolvency professional acting as liquidator   | Mr Ajay Marathe<br>IBBI/IPA-001/IP-P01262/2018-19/12170                                                                                  |
| 9.    | Address and e-mail of the liquidator, as registered with the Board                 | 201 Aadhar Height Opposite Bhagshala Maidan Dombivli West Pin 421202<br><a href="mailto:Ajaym7@rediffmail.com">Ajaym7@rediffmail.com</a> |
| 10.   | Address and e-mail to be used for correspondence with the liquidator               | 201 Aadhar Height Opposite Bhagshala Maidan Dombivli (West) 421202<br><a href="mailto:rpphantom60@gmail.com">rpphantom60@gmail.com</a>   |
| 11.   | Last date for submission of claims                                                 | 31 <sup>st</sup> December 2023<br>(Thirty days from receipt of order i.e. 1 <sup>st</sup> December 2023)                                 |

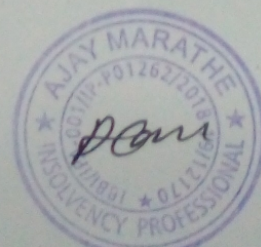
Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the Phantom Resources Private Limited on 29<sup>th</sup> November 2023 (Order received by liquidator on 1<sup>st</sup> December 2023)

The stakeholders of Phantom Resources Private Limited are hereby called upon to submit their claims with proof on or before 31<sup>st</sup> December 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and



Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38

*Ajay Marathe*

Name and signature of liquidator: Mr. Ajay Marathe

IBBI Registration Number: IBBI/IPA-001/IP-P01262/2018-19/12170

Date: 6<sup>th</sup> December 2023

Place: Dombivli

